

making a comprehensive Mid-Term Review of the performance of the Eleventh Five Year Plan in terms of major achievements/shortfalls and make necessary recommendations for mid course correction.

- (c) No, Sir.
- (d) Does not arise.

Additional funds for Bihar

1610. SHRI MAHENDRA MOHAN:

SHRI N.K. SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) whether the State Government of Bihar has demanded a special package for the uplift of the State and additional funds for rehabilitation of people affected by last year's Kosi floods;
- (b) if so, whether Government has agreed to provide a meagre Rs.117 crore for the Kosi flood victims whereas the State Government have demanded Rs. 14000 crore as a rehabilitation package;
- (c) if so, to what extent the package given by the Government is justified; and
- (d) the steps taken by the Government to reconsider their decision and to provide additional help to Bihar as a special case?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) At the time of division of the State, Government of Bihar had requested for a special economic package. Accordingly, after wide ranging consultations, the Special Plan for Bihar was initiated in 2003-04. Further, in the wake of Kosi flood of 2008, Government of Bihar, in their revised requirements, had sought financial assistance of Rs. 11683.11 crore, in three parts, viz. (i) as per Calamity Relief Fund (CRF) norms (Rs. 3394.43 crore), (ii) as per CRF norms on higher scale (Rs. 4717.73 crore), and (iii) assistance required for items not covered under CRF norms (Rs. 3570.95 crore).

(b) to (d) After following the laid procedure, an amount of Rs. 497.35 crore was approved from National Calamity Contingency Fund subject to the adjustment of 75% balance available in the CRF account of the State for the instant calamity and the cost of charges of deployment of IAF for airdropping of essential supplies, based on actuals. Further, an amount of Rs. 117.21 crore was also approved by the Government of India, over and above the extant norms for providing assistance to the families in dire need of immediate sustenance as well as operation of relief camps for the period over and above the CRF norms. In addition, approximately an amount of Rs. 2273.15 crore for rehabilitation/reconstruction were allocated by various Central Ministries/ Departments in their respective sectors to supplement the efforts of the State Government to meet the entire situation effectively.